## **CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,**

## **ORDER SHEET**

COURT NO.: 1 22/01/2020

C.P./260/45/2019 H BIBI O.A./260/397/2018 -V/S-

A K GOEL

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. C. M. Singh

Mr. S. K. Patra

Notes of The Registry	Order of The Tribunal
	Heard Learned counsels for applicant and respondents. Learned counsel for respondents submitted that respondents have already complied the order and they have filed compliance report which is agreed by the Learned counsel for the applicant.
	Therefore, the CP is dropped and notices issued are discharged.
	( SWARUP KUMAR MISHRA) ( GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
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